

countries, which have geographical proximity to India, are the natural markets of MMTC for export of wheat and rice. MMTC has already exported 846351 Metric Tonnes of wheat and 426672 Metric Tonnes of rice in FY 2002-03 (upto 30th November 2002).

### FDI

1807. SHRI S.S. CHANDRAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of Foreign direct Investment in the country in the past three years; and

(b) the steps taken by Government to increase the level of FDI?

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH): (a) Foreign Direct Investment (FDI) approved by the Government during the last three years are as under:—

(Rupees in crore)

Year	1999	2000	2001
No. of approvals	1726	1726	1982
Amount of FDI inflows	10,166.68	12,353.78	16,777.65

The above inflow figures are net of ADRs/GDRs.

(b) The Government of India is making continuous efforts to make India an attractive destination for FDI in the region by providing an internationally competitive investment climate in terms of policy, procedures and institutions. The FDI policy is reviewed continuously to make it more investor friendly. In order to catalyse FDI, the Government has also permitted access through the automatic route for FDI upto 100% in most activities.

### Separate agency for export of marine products

1808. SHRI S.M. LAL JAN BASHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government are establishing a separate agency for export of marine products from the East Coast;

(b) whether it is also a fact that Government have negotiated with Japan and other countries to lift more stocks of marine products from the East Coast;

(c) if so, the details of such negotiation conducted by Government with Japan for export of marine products;

(d) by when this agreement would come into force; and

(e) the steps being taken to create a new agency to develop exports of marine products?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY): (a) There is no proposal under consideration of the Government of India for establishing a separate agency for export of marine products from the East Coast.

(b) No Separate negotiations have been undertaken by the Government of India with Japan and other country for buying more marine products from the East Coast.

(c) to (e) Do not arise.

### **Anti-dumping measures within WTO ambit**

1809. SHRI SATISH PRADHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are seriously considering to stop dumping of various goods in the country while protecting the domestic industry within WTO ambit;

(b) if so, the details thereof; and

(c) the details of steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY): (a) to (c) Sections 9, 9A, 9AA, 9B and 9C of the Customs Tariff Act, 1975 (as amended) and the Customs Tariff (Identification, Assessment and Collection of Anti-dumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995 (as amended) and Customs Tariff (Identification, Assessment and Collection of Countervailing Duty on Subsidised Articles and for Determination of